

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5129
ANSWERED ON:08.05.2012
MISSING CHILDREN FROM JUVENILE HOMES
Sampath Shri Anirudhan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of children reported to have gone missing from juvenile homes in the country during each of the last three years, State-wise;
- (b) whether any investigation/inquiry has been conducted by the Government in this regard during the said period;
- (c) if so, the details thereof and the outcome of the investigation/inquiry;
- (d) whether the Government has taken any corrective measures to check such incidents and ensure the working efficiency of such juvenile homes; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (e): As per information provided by the National Crime Records Bureau (NCRB), it does not centrally maintain any data on children gone missing from Juvenile Homes in the country.

Ministry of Home Affairs has not carried out any investigation/inquiry in this regard during the last three years.

The Juvenile Justice (Care and Protection of Children) Act 2000 lays the primary responsibility of monitoring and maintaining the minimum standards of care in the Homes, as prescribed in the rules of the said act, with the State Governments/UT Administrations. To ensure that these standards are met, the State Governments/UT Administrations are urged from time to time to monitor and improve the functioning of such Homes through Inspection Committees and Management Committees set up under the Act and Rules.